

[English]

**Renewal of Parambikulam Aliyar
Agreement between Kerala and Tamil
Nadu**

6976. SHRI V.S. VIJAYARANGHVAN:
Will the Minister of WATER RESOURCES
be pleased to state:

(a) whether any proposal for renewal of
a Parambikulam Aliyar agreement between
Tamilnadu and Kerala is pending with the
Union Government ; and

(b) if so, the details thereof and the
steps taken or proposed to be taken thereon?

THE MINISTER OF WATER RE-
SOURCEES (SHRI VIDYACHARAN
SHUKLA): (a) and (b). No, Sir. A bilateral
Parambikulam Aliya Agreement between
Tamilnadu and Kerala has become open for
review after 30 years i.e on 8.1.1988. The
matter of review of the Agreement is, there-
fore, for discussion between the Govern-
ment of Kerala and Tamil Nadu.

[Translation]

Allegations Against IPS Officers

6977. SHRI MADAN LAL KHURANA:
Will the Minister of HOME AFFAIRS be
pleased to state:

(a) the number of IPS officers in the
country;

(b) the number of officers out of them
against whom certain allegations have been
levelled and inquiry is being conducted;

(c) the broad details of the allegations
levelled against them; and

(d) the action taken by the Government

against such officers during the last three
years?

THE MINISTER OF STATE IN THE
MINISTRY OF PARLIAMENTARY AFFAIRS
AND MINISTER OF STATE IN THE MINIS-
TRY OF HOME AFFAIRS (SHRI M.M.
JACOB): (a) There are 3327 IPS officers in
the country as on 1.1.91.

(b) to (d). The information is being
collected from the State Governments.

**Corruption Charges Against IPS
officers in Bihar**

6978. SHRI SIMON MARANDI: Will
the Minister of HOME AFFAIRS be pleased
to state:

(a) the number of I.P.S. Officers of Bihar
against whom charges of corruption cases
have been framed since 1988 till date;

(b) the number of officers against whom
action has been taken, years-wise;

(c) the details of the action taken so far;

(d) the pauses for delay in conducting
inquiry and taking action in rest of the cases
; and

(e) the number of the police officers
raided by the Central Bureau of Investigation
(C.B.I.) and against whom charge sheets
have been filed in the courts during the last
three years?

THE MINISTER OF STATE IN THE
MINISTRY OF PARLIAMENTARY AFFAIRS
AND MINISTER OF STATE IN THE MINIS-
TRY OF HOME AFFAIRS (SHRI M.M.
JACOB): (a) to (e). The information is being
collected from the Government of Bihar.